

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 877
TO BE ANSWERED ON 12.12.2022

Man-Animal Conflict

877. ADV. ADOOR PRAKASH:
SHRI K. MURALEEDHARAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that wild animal attacks are escalating in the country, if so, the details thereof;
- (b) the total causality of man-animal conflict during the year 2022 in the country, State-wise including the State of Kerala;
- (c) the details of action proposed by the Government to address the issue;
- (d) whether the State Government of Kerala has submitted an action plan before the Union Government for providing Central financial assistance to address the issue of man-animal conflict and if so the details thereof; and
- (e) the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) Incidences of human-wildlife conflict have been reported to the Ministry from different parts of the country. The details of human death due to tiger attacks during the year 2022 is at **Annexure**.
- (c) The steps taken by Government for protection of wildlife and management of human-wildlife conflict include the following:
 - i. Financial assistance is provided by the Ministry to States/Union Territories under the Centrally Sponsored Schemes of 'Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for activities like creation and maintenance of water holes for wild animals in Protected Areas, soil and moisture conservation measures, establishment of anti-poaching

camps, strengthening wildlife veterinary care, eradication of weeds, creation and maintenance of fire lines, deployment of Tiger Protection Force and special Tiger Protection Force etc.

- ii. The Compensatory Afforestation Fund Act, 2016 and the Rules made there under also provide for use of the Fund for development of wildlife habitats, establishment of animal rescue centers, etc. which also contribute to reduction in human-animal conflict.
- iii. Guidelines on eco-friendly measures to mitigate the impacts of linear infrastructure have been published by the Wildlife Institute of India to assist project agencies in designing linear infrastructure.
- iv. The National Tiger Conservation Authority has issued Standard Operating Procedures to deal with emergencies arising due to straying of tigers in human dominated landscapes and tiger depredation on livestock and for active management towards rehabilitation of tigers from source areas at the landscape level.
- v. An advisory on dealing with human-wildlife conflict has been issued by the Ministry in February 2021.
- vi. The Ministry of Environment, Forest and Climate Change has issued Guidelines to States/UTs on 3rd June, 2022 on managing Human Wildlife conflict including damage to crops.

(d) and (e) The Ministry has sanctioned an amount of Rs.365.22 lakhs as Central share under the Centrally Sponsored Schemes (CSS) 'Development of Wildlife Habitats (DWH)' for mitigation of human wildlife conflict in the State of Kerala.

Annexure

Annexure referred to in reply to parts (a) and (b) of the Lok Sabha Unstarred Question No. 877 due for reply on 12.12.2022 regarding “Man-Animal Conflict”.

As reported by States, the details of Human death by tiger attack in tiger reserves during the year, 2022 is as under:

S. No.	State	2022 (as on date)
1	Andhra Pradesh	0
2	Arunachal Pradesh	0
3	Assam	0
4	Bihar	9
5	Chhattisgarh	0
6	Jharkhand	0
7	Karnataka	1
8	Kerala	0
9	Madhya Pradesh	1
10	Maharashtra	9
11	Mizoram	0
12	Orissa	0
13	Rajasthan	0
14	Tamil Nadu	0
15	Telangana	0
16	Uttar Pradesh	11
17	Uttarakhand	3
18	West Bengal	1
	Total	35
